NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 92/(MAH)/2015 CA No. 19/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

V/s.

Executive Recruiters Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Santosh Paul	Counsel	- Jac
2.	Ms. Chaitrika Patki	Adv. for	(hontestia
	ilb Vidhii Partners	Petitioners .	20001
•	Mr. Zaid Ans	ni Adr fr In	

ORDER

CA 19/2017 in TCP 92/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 16.1.2018.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)